

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
 ALLAHABAD BENCH  
 ALLAHABAD.

ALLAHABAD THIS THE 15<sup>TH</sup> DAY OF JULY, 2019

PRESENT:

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**

ORIGINAL APPLICATION NO. 330/00757 OF 2014

Raj Kumar Srivastava, Son of Sri Chandra Prakash Srivastava,  
 Working as Daily Wager Electrician Cum Plumber in Jawahar Navodaya  
 Vidyalaya, Hathora Buzurg, District-Shahjahanpur , Uttar Pradesh.

.....Applicant

By Adv. : Sri Sudhakar Yadav (Not Present)

Versus

1. Commissioner, Jawahar Navoday Vidyalaya, Samiti through Ministry of Human Resource Development, Department of School Education and Literary, B-15, Sector-62, Institutional Area, Noida, Uttar Pradesh.
2. Deputy Commissioner, Jawahar Navoday Vidyalaya Samiti, Lekhraj Panna Complex Sector-2, Vikas Nagar, Lucknow.
3. District Magistrate, District-Shahjahanpur.
4. Principal, Jawahar Navoday Vidyalaya, Hathora Buzurg, District-Shahjahanpur.

.....Respondents

By Adv:- Shri N.P. Singh (Present)

O R D E R

**DELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**

List revised. None present for the applicant. Shri N.P. Singh, Advocate for respondents is present.

2. Record reveals that applicant and his counsel was not present even on earlier occasions to argue the matter.

3. Considering all the facts and circumstances, it appears that the applicant has lost interest to pursue the original application.

4. Accordingly, original application is dismissed in default and for non-prosecution. No Costs.

**(JUSTICE BHARAT BHUSHAN)  
Member-J**

**/Neelam/**